

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

Overall Score List of the Candidates (In order of Roll No.) for the Post(s) of Peon/ Orderly/ Chowkidar/ Safai Karamchari/ Chowkidar-cum-Safai Karamchari (Class-IV) on the Establishment of District Judiciary, appeared for Evaluation/Verification of only those documents which were uploaded along with application form. Evaluation/verification was conducted w.e.f. 13.03.2023 to 25.03.2023 as per Rule 8 (r), (s) & (y) of "The Himachal Pradesh District Judiciary Staff (Recruitment, Promotion, Control, Conduct, Discipline and Other Conditions of Service) Rules, 2022".

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)							
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule-III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Exp. (Marks-2.5)										
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks -1.5)	Single daughter/orphan? (Marks-01)												
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
1	500194	KARAN	BALDEV VERMA	Unreserved/General	No	No	500	430	86	73.1	No	0	No	0	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	Absent	
2	500248	KIRAN	BALDEV VERMA	Unreserved/General	No	No	500	464	92.8	78.88	No	0	No	0	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	2.50	81.38
3	500254	JATIN KUMAR	CHAND PAL	SC	No	No	500	474	94.8	80.58	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	82.58
4	500335	MAAN SINGH CHAUHAN	RAJU	SC	No	No	500	452	90.4	76.84	No	0	No	0	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	Absent	
5	500411	NAVEEN KOUNDAL	SUSHIL KUMAR	OBC	No	No	500	419	83.8	71.23	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	4.50	75.73

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							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
6	500459	SIMRAN	DEVENDER	SC	No	No	500	448	89.6	76.16	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	83.16
7	500663	VIKRAM KUMAR	HARI RAM	Unreserved/General	No	No	500	446	89.2	75.82	No	0	No	0	No	0	No	0	Yes	1	No	0	No	0	No	0	No	0	1.00	76.82
8	500708	NEEM RAJ	BAINSU RAM	SC	No	No	500	443	88.6	75.31	Yes	1	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
9	500709	PROMILA DEVI	DEEP RAM	OBC	No	No	500	439	87.8	74.63	No	0	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
10	500720	VINOD KUMAR	JAGDISH	SC	No	No	500	412	82.4	70.04	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	Absent	
11	500732	ISHA SHARMA	INDER SINGH	Unreserved/General	No	No	500	426	85.2	72.42	No	0	No	0	Yes (but, Non-Emp. Not uploaded)	0	No	0	No	0	Yes (but, Expired uploaded)	0	No	0	No	0	No	0	0.00	72.42
12	500793	ANUPAM SHARMA	PAWAN KUMAR	Unreserved/General	No	No	500	453	90.6	77.01	No	0	Yes	2	No	0	No	0	Yes	1	No	0	No	0	No	0	No	0	3.00	80.01

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8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
13	500916	RINKU	OM PRAKASH	SC	No	No	500	438	87.6	74.46	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	4.50	78.96		
14	501042	SHUBHAM	SURESH KUMAR	SC	No	No	500	441	88.2	74.97	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	4.50	79.47		
15	501075	JYOTI THAKUR	GULAB SINGH	EWS	No	No	500	441	88.2	74.97	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	Absent			
16	501240	AJAY KUMAR	LASHKARI RAM	SC	Yes	Blindr	500	358	71.6	60.86	No	0	Yes	2	Yes	2.5	Yes (but, Diabilty is below 40%)	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	67.86
17	501345	AKSHAY KUMAR	KARTAR CHAND	OBC	No	No	500	416	83.2	70.72	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
18	501549	RAJEEV	DHARO RAM	SC	Yes	Blindr	500	367	73.4	62.39	No	0	No	0	Yes	2.5	Yes (but, Diabilty is below 40%)	0	No	0	Yes	2.5	No	0	No	0	No	0	5.00	67.39
19	501685	PANKAJ GAUTAM	PIAR CHAND	Unreserved/General	No	No	500	430	86	73.1	No	0	No	0	No	0	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	Absent	

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
20	501747	SHUBH	BALDEV SINGH	Unreserved/General	No	No	500	463	92.6	78.71	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.71	
21	501892	FALEET KUMAR	CHINT RAM	EWS	No	No	500	435	87	73.95	No 0	Yes 2	Yes (but, Expired uploaded) 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	4.50	78.45	
22	501987	DEEPIKA SHARMA	SUBHASH CHAND	OBC	No	No	500	434	86.8	73.78	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	76.78	
23	502103	ANIKA CHANDEL	PRADEEP SINGH	Unreserved/General	No	No	500	456	91.2	77.52	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	77.52	
24	502134	MANISH KUMAR	JEEVAN KUMAR	SC	No	No	500	455	91	77.35	No 0	No 0	Yes 2.5	No 0	Yes (but, NSS voluntary certificate of school uploaded) 0	No 0	No 0	No 0	No 0	No 0	2.50	79.85	
25	502170	AMAN DHINGIYA	RAVINDER KUMAR	SC	No	No	500	449	89.8	76.33	No 0	No 0	No 0	No 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	No 0	0.00	76.33	
26	502233	VIKAS KUMAR	RAJESH KUMAR	SC	No	No	500	451	90.2	76.67	No 0	Yes 2	No 0	No 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	No 0	2.00	78.67	

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
27	502241	JYOTI THOMKE	UDAY KUMAR THOMKE	Unreserved/General	No	No	500	464	92.8	78.88	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.88	
28	502258	NIKHIL KUMAR	RAJINDER KUMAR	OBC	Yes	Blind	500	367	73.4	62.39	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	Absent		
29	502276	KUSHAL KUMAR	TARSEM KUMAR	Unreserved/General	No	No	500	441	88.2	74.97	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	80.47	
30	502456	POOJA DEVI	INDER SINGH	Unreserved/General	No	No	500	456	91.2	77.52	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Expired uploaded) 0	No 0	No 0	No 0	No 0	4.50	82.02	
31	502624	ABHISHEK KUMAR	JEEVAN SINGH	SC	No	No	500	431	86.2	73.27	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	81.27	
32	502713	NIKHIL KUMAR SHARMA	JYOTI PRAKASH	Unreserved/General	No	No	500	443	88.6	75.31	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	78.31	
33	502828	PANKAJ VERMA	RATI RAM	Unreserved/General	No	No	500	460	92	78.2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.20	

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
34	502884	NIDHI SHARMA	PYARE LAL	EWS	No	No	500	432	86.4	73.44	Yes (but, Not uploaded) 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	5.50	78.94
35	502999	VIVEK KUMAR	RAMESH CHAND	SC	No	No	500	463	92.6	78.71	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	81.21
36	503156	ADITI KAPUR	RAJESH KAPUR	Unreserved/General	No	No	500	462	92.4	78.54	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent	
37	503357	KIRAN KUMARI	SHYAM LAL	SC	No	No	500	448	89.6	76.16	No 0	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	Absent		
38	503377	HARSH CHOUDHARY	VIRENDER KUMAR	OBC	No	No	500	437	87.4	74.29	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	81.29	
39	503467	AMAR SINGH	SUBHASH KUMAR	OBC	No	No	500	409	81.8	69.53	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	76.53	
40	503547	SUMIT KUMAR	JOGINDER PAL	EWS	No	No	500	463	92.6	78.71	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	Absent			

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8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
41	503556	VIVEK TEMPTA	SANJEEV	SC	No	No	500	443	88.6	75.31	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	80.81
42	503632	NISHA DEVI	MADAN LAL	Unreserved/General	No	No	500	452	90.4	76.84	No	0	Yes	2	No	0	No	0	Yes	1	No	0	No	0	No	0	No	0	Absent	
43	503747	ABHISHEK THAKUR	KESHAV NAND	EWS	No	No	500	452	90.4	76.84	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	84.84
44	503789	HANSA KUMARI	DURGA DASS	Unreserved/General	No	No	500	468	93.6	79.56	No	0	No	0	Yes	2.5	No	0	Yes	1	Yes (but, Income Certificate Uploaded)	0	No	0	No	0	No	0	3.50	83.06
45	503890	LUKESH GAUTAM	DHARAM CHAND GAUTAM	Unreserved/General	No	No	500	412	82.4	70.04	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	9.00	79.04
46	503901	MANISHA	LEELA NAND	Unreserved/General	No	No	500	433	86.6	73.61	Yes	1	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	3.00	76.61
47	503944	AMAN THAKUR	RAKESH KUMAR	Unreserved/General	No	No	500	440	88	74.8	No	0	No	0	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	Absent	

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
48	503967	NAINCY PAL	MAAN SINGH PAL	Unreserved/General	No	No	500	469	93.8	79.73	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	79.73				
49	504066	SHILPA THAKUR	JAGDISH KUMAR	Unreserved/General	No	No	500	453	90.6	77.01	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	84.01
50	504158	DINESH KUMAR	SOHAN LAL	OBC	No	No	500	410	82	69.7	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	75.20
51	504163	ANKIT SINGH	DARSHAN SINGH	Unreserved/General	No	No	500	430	86	73.1	No	0	No	0	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	6.00	79.10
52	504260	MONIKA	BHISHAM DUTT	Unreserved/General	No	No	500	434	86.8	73.78	Yes (but, Expired uploaded)	0	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	5.00	78.78
53	504345	DALIP KUMAR	SOM RAJ	EWS	No	No	500	422	84.4	71.74	Yes	1	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	8.00	79.74
54	504373	DEEPAK THAKUR	RAMESH CHAND	Unreserved/General	No	No	500	458	91.6	77.86	No	0	No	0	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	6.00	83.86

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							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
55	504429	VIKAS	SURJEET SINGH	OBC	Yes	Blindr	500	361	72.2	61.37	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	Yes (but, Diability is below 40%) 0	No 0	Yes 2.5	No 0	No 0	No 0	2.50	63.87		
56	504580	KARAN THAKUR	INDER SINGH	Unreserved/General	No	No	500	441	88.2	74.97	No 0	No 0	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	5.00	79.97		
57	504674	HARSHIT RANA	DARSHAN RANA	Unreserved/General	No	No	500	462	92.4	78.54	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	80.54		
58	504741	KUNAL THAKUR	SOM DUTT THAKUR	Unreserved/General	No	No	500	445	89	75.65	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent			
59	504783	PRIYANKA	RAMESH THAKUR	Unreserved/General	No	No	500	438	87.6	74.46	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	76.46		
60	504854	JAHNVI ANGIKAS	SANJEEV ANGIKAS	Unreserved/General	No	No	500	436	87.2	74.12	No 0	No 0	No 0	No 0	No 0	Yes (Uploaded but not produced) 0	No 0	No 0	No 0	0.00	74.12		
61	505023	AMIT KUMAR	RATTAN CHAND	SC	No	No	500	467	93.4	79.39	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	4.50	83.89		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
62	505124	AASTHA	SATPAL PARIHAR	Unreserved/General	No	No	500	435	87	73.95	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	Absent		
63	505130	AKHILESH THAKUR	DHARAM CHAND THAKUR	EWS	No	No	500	435	87	73.95	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	79.45	
64	505231	DEEPAK KUMAR	SURESH KUMAR	EWS	No	No	500	443	88.6	75.31	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Not uploaded) 0	No 0	No 0	No 0	No 0	4.50	79.81	
65	505365	HUKAM CHAND	BHIM SINGH	Unreserved/General	No	No	500	446	89.2	75.82	Yes 1	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	2.00	77.82	
66	505392	KULDEEP	KESHAR SINGH	EWS	No	No	500	444	88.8	75.48	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	No 0	4.50	79.98	
67	505412	SHRUTI SHARMA	PAWAN SHARMA	Unreserved/General	No	No	500	459	91.8	78.03	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.03	
68	505513	NIRMLA	RAMESHWAR	Unreserved/General	No	No	500	462	92.4	78.54	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	80.54	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
69	505542	ANAMIKA	GHANSHYAM DASS	Unreserved/General	No	No	500	435	87	73.95	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	73.95	
70	505586	HIMANI	HARDEV SINGH	EWS	No	No	500	434	86.8	73.78	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	Absent		
71	505588	SACHIN THAKUR	PRATAP THAKUR	EWS	No	No	500	453	90.6	77.01	Yes 1	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	5.50	82.51	
72	505682	PANKAJ	ATMA RAM	SC	No	No	500	446	89.2	75.82	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	6.50	82.32	
73	505688	VIVEK THAKUR	PREM KISHOR	Unreserved/General	No	No	500	455	91	77.35	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	79.85	
74	505776	SONU	DESH RAJ	EWS	No	No	500	423	84.6	71.91	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	Absent		
75	505878	POONAM	ATMA RAM	OBC	No	No	500	466	93.2	79.22	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
76	505893	ABHISHEK	HARINDER SHARMA	OBC	No	No	500	414	82.8	70.38	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	No 0	4.50	74.88	
77	506028	BHAVIKA	NAGEEN CHAND	Unreserved/General	No	No	500	443	88.6	75.31	Yes 1	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	4.00	79.31	
78	506058	GEETANJALI KUMARI	KULDEEP KUMAR	SC	No	No	500	447	89.4	75.99	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	80.49	
79	506073	MUKESH KUMAR	CHUNNI LAL	Unreserved/General	No	No	500	441	88.2	74.97	No 0	No 0	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.50	78.47	
80	506101	JASVEER SINGH	PARKASH CHAND	SC	No	No	500	427	85.4	72.59	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	6.50	79.09	
81	506144	SANJEEV KUMAR	DALER SINGH	SC	Yes	Blindr	500	362	72.4	61.54	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	61.54	
82	506145	REEMA KUMARI	BHIM SINGH	Unreserved/General	No	No	500	456	91.2	77.52	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	1.00	78.52	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule-III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
83	506252	NIDHI BALA	SANJAY KUMAR	OBC	No	No	500	418	83.6	71.06	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	4.50	75.56		
84	506304	KULDEEP KUMAR	KUNDAN LAL	OBC	No	No	500	445	89	75.65	Yes	1	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	5.50	81.15		
85	506336	VIJAY KUMAR	MANOHAR LAL	SC	No	No	500	430	86	73.1	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes (but, Income Certificate Uploded)	0	No	0	No	0	No	0	5.50	78.60
86	506350	DEEPALI	NARESH KUMAR	Unreserved/General	No	No	500	473	94.6	80.41	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	4.50	84.91		
87	506355	RISHAV	VIJAY KUMAR	SC	No	No	500	457	91.4	77.69	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	4.50	82.19		
88	506439	AMAN KUMAR	PRAVEEN KUMAR	OBC	No	No	500	399	79.8	67.83	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	74.83
89	506455	YOG RAJ	CHET RAM	SC	No	No	500	437	87.4	74.29	Yes	1	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	5.50	79.79		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
90	506463	SANDEEP KUMAR	DHARAM CHAND	SC	No	No	500	435	87	73.95	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	79.45	
91	506496	ANAMIKA	RAJ KUMAR	OBC	No	No	500	460	92	78.2	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	83.70	
92	506509	PRATYAKSH	MANUJ	EWS	No	No	600	577	96.17	81.74	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		
93	506514	RITIKA	PREM SINGH	OBC	No	No	500	426	85.2	72.42	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	4.50	76.92	
94	506524	VANDANA	DEVESHWAR	Unreserved/General	No	No	500	452	90.4	76.84	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		
95	506837	VIKAS KUMAR KOUNDAL	SURINDER KUMAR	OBC	No	No	500	416	83.2	70.72	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	78.72	
96	506951	AMANDEEP SINGH	DAVINDER SINGH	Unreserved/General	No	No	500	437	87.4	74.29	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.										
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
97	507162	SAGAR SINGH	GULAB SINGH	EWS	No	No	500	449	89.8	76.33	No	0	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	5.00	81.33
98	507194	SHAGUN	TILAK RAJ	OBC	No	No	500	459	91.8	78.03	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	83.53
99	507224	SHUBHAM RANA	SURINDER SINGH	Unreserved/General	No	No	500	454	90.8	77.18	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	Absent	
100	507280	HIMANI SHARMA	NARESH KUMAR	Unreserved/General	No	No	500	461	92.2	78.37	Yes	1	No	0	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	3.50	81.87
101	507305	NOVAL KISHOR	TEJ RAM	Unreserved/General	No	No	500	472	94.4	80.24	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	80.24
102	507312	ABHISHEK	BHIKHAM RAM	OBC	No	No	500	410	82	69.7	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	75.20
103	507381	PRASHANT SHARMA	CHAMAN PRAKASH	Unreserved/General	No	No	500	470	94	79.9	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	Absent	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
104	507403	NEHA	RAMSWROOP	SC	No	No	500	443	88.6	75.31	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	82.31	
105	507435	ANKIT THAKUR	ANIL KUMAR	EWS	No	No	500	442	88.4	75.14	Yes 1	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		
106	507492	RADHIKA DEVI	MAST RAM	EWS	No	No	500	468	93.6	79.56	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		
107	507510	SHIVANI VERMA	DIWAKER RAM	Unreserved/General	No	No	500	467	93.4	79.39	Yes 1	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.00	82.39	
108	507655	ANJALI	DEEP RAM	Unreserved/General	No	No	500	455	91	77.35	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	77.35	
109	507687	NARESH KUMAR	GOPAL SINGH	SC	Yes	Blindr	500	392	78.4	66.64	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	Absent			
110	507826	BHARTI VERMA	KISHOR KUMAR	EWS	No	No	500	451	90.2	76.67	Yes 1	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.50	80.17	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
111	507829	MOHIT KAPOOR	SANJAY KUMAR	Unreserved/General	No	No	500	460	92	78.2	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	6.50	84.70
112	507956	ADITYA	PRAVEEN KUMAR	Unreserved/General	No	No	500	454	90.8	77.18	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	79.18
113	507975	TEK CHAND	PURAN CHAND	SC	No	No	500	455	91	77.35	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	81.85
114	508005	AMIT KUMAR	TILESHWAR	SC	No	No	500	465	93	79.05	Yes 1	Yes 2	No 0	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	No 0	6.50	85.55
115	508008	RAJNISH	DHANI RAM	SC	Yes	Blind	500	374	74.8	63.58	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	Yes (but, Diability is below 40%) 0	Yes 1	Yes (but, Original not produced) 0	No 0	No 0	No 0	No 0	No 0	1.00	64.58
116	508229	SIMRAN BHAWTA	DALEEP BHAWTA	Unreserved/General	No	No	500	438	87.6	74.46	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	No 0	Absent	
117	508316	OM PRAKASH	DAYAL SINGH	SC	No	No	500	451	90.2	76.67	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	81.17

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
118	508352	BHIM SINGH	BHAJAN LAL	SC	No	No	500	464	92.8	78.88	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.88	
119	508366	GHANSHYAM	MAST RAM	Unreserved/General	Yes	Blindr	500	329	65.8	55.93	Yes 1	No 0	Yes 2.5	Yes (but, Diabilty is below 40%) 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	3.50	59.43	
120	508399	PANKAJ SHARMA	KUNDAN LAL SHARMA	Unreserved/General	No	No	500	460	92	78.2	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	79.20	
121	508458	ROHIT KUMAR	JAGDISH CHAND	Unreserved/General	No	No	500	430	86	73.1	Yes 1	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.50	76.60	
122	508484	PRIYANKA THAKUR	PRATAP SINGH	Unreserved/General	No	No	500	470	94	79.9	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	79.90	
123	508517	MEENAKSHI	ASHWANI KUMAR	EWS	No	No	500	453	90.6	77.01	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	79.51	
124	508523	SHILPA	SURENDER SINGH	SC	No	No	500	425	85	72.25	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	79.25	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
125	508595	HARSH GULERIA	PARMODH GULERIA	EWS	No	No	500	484	96.8	82.28	No	0	Yes (but, Not uploaded)	0	No	0	No	0	No	0	Yes	2.5	No	0	No	0	No	0	2.50	84.78
126	508717	MOHAMMAD KAIF	ASHIK ALI	EWS	No	No	500	477	95.4	81.09	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	4.50	85.59
127	508806	PREETI SHARMA	NAND LAL	OBC	No	No	500	455	91	77.35	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	Absent	
128	508825	CHETAN KAUNDAL	PAWAN KUMAR	OBC	No	No	500	482	96.4	81.94	No	0	No	0	No	0	No	0	No	0	Yes (but, Income Certificate Uploded)	0	No	0	No	0	No	0	0.00	81.94
129	508878	SANJANA SHARMA	RAMESH SHARMA	Unreserved/General	No	No	500	443	88.6	75.31	No	0	Yes	2	Yes (but, Non-Emp. Not uploaded)	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	77.31
130	508879	SANGEETA	DHARINDER VERMA	Unreserved/General	No	No	500	428	85.6	72.76	No	0	Yes	2	Yes	2.5	No	0	Yes (but, Medal Winner at Distt. Level)	0	No	0	No	0	No	0	No	0	4.50	77.26
131	509018	ROHIT KUMAR	JAGDISH	SC	No	No	500	451	90.2	76.67	Yes	1	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	8.00	84.67

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
132	509164	MANISHA VERMA	KHEM CHAND	Unreserved/General	No	No	500	450	90	76.5	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	78.50	
133	509221	ANKITA RANI	AMAR SINGH	OBC	No	No	500	426	85.2	72.42	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	Absent		
134	509263	VANSHITA VERMA	YASH PAL VERMA	Unreserved/General	No	No	500	426	85.2	72.42	Yes 1	Yes 2	Yes (but, Not in proper format) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.00	75.42	
135	509268	RAJAT	JOGINDER CHAND	OBC	No	No	500	445	89	75.65	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	76.65	
136	509321	POONAM	DHANI RAM	SC	No	No	500	476	95.2	80.92	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	82.92	
137	509379	KAJAL THAKUR	KASHMIR SINGH	Unreserved/General	No	No	500	446	89.2	75.82	Yes 1	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	4.00	79.82	
138	509392	SIMRAN	PIAR CHAND	SC	No	No	500	452	90.4	76.84	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	84.84	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
139	509402	YASHIKA	RAKESH KUMAR	Unreserved/General	No	No	500	448	89.6	76.16	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	78.66	
140	509748	MAHAK	JASWANT SINGH	OBC	No	No	500	429	85.8	72.93	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	77.43	
141	509867	NEHA	GOPAL SINGH	Unreserved/General	No	No	500	448	89.6	76.16	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	77.16	
142	509888	KUMARI DHAVLESHWARI	SUBHASH CHANDI	EWS	No	No	500	438	87.6	74.46	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	78.96	
143	509923	MANISHA THAKUR	MADAN SINGH	Unreserved/General	No	No	500	452	90.4	76.84	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	81.34	
144	509964	ANUPAMA	PRATAP SINGH	EWS	No	No	500	470	94	79.9	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	80.90	
145	510007	SWARNA DEVI	RAJU RAM	OBC	No	No	500	397	79.4	67.49	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	Yes 2	No 0	No 0		Absent		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
146	510069	MAMTA KUMARI	RATTAN LAL	Unreserved/General	Yes	Blind	500	327	65.4	55.59	No 0	Yes 2	Yes 2.5	Yes (but, Diability is below 40%) 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	4.50	60.09		
147	510126	NEHA VERMA	NETAR SINGH	Unreserved/General	No	No	500	432	86.4	73.44	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	5.50	78.94		
148	510167	RAVI KUMAR	DESH RAJ	SC	No	No	500	428	85.6	72.76	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	9.00	81.76		
149	510339	CHETAN KUMAR	DHARAM SINGH	OBC	No	No	500	433	86.6	73.61	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	Absent			
150	510359	NAVEEN KUMAR	SARJEEVAN KUMAR	SC	No	No	500	469	93.8	79.73	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	No 0	No 0	No 0	No 0	1.00	80.73		
151	510414	ANKUSH	UTTAM CHAND	Unreserved/General	No	No	500	447	89.4	75.99	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	1.00	76.99		
152	510530	BHAVITA DEVI	DEV RAJ	Unreserved/General	No	No	500	453	90.6	77.01	No 0	No 0	Yes 2.5	No 0	Yes 1	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	3.50	80.51		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)													
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22											
153	510535	ROHIT KUMAR	MADAN	ST	No	No	500	420	84	71.4	Yes (but, Expired uploaded)	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	No	0	7.00	78.40
154	510616	ARTI	RAJENDER KUMAR	Unreserved/General	No	No	500	452	90.4	76.84	No	0	No	0	No	0	No	0	Yes	1	No	0	No	0	No	0	No	0	No	0	Absent	
155	510645	PRATIBHA THAKUR	DINA NATH	EWS	No	No	500	451	90.2	76.67	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	No	0	4.50	81.17
156	510717	PRATIMA KASHYAP	MADAN LAL	SC	No	No	500	456	91.2	77.52	No	0	No	0	No	0	No	0	Yes	2.5	No	0	No	0	No	0	No	0	No	0	2.50	80.02
157	510737	PUSHP MALA	SHANKAR BHAGAT	ST	No	No	500	447	89.4	75.99	No	0	Yes	2	Yes (but, Not issued from competent authority)	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	77.99
158	510885	HIMANI	NARENDER KUMAR	Unreserved/General	No	No	500	455	91	77.35	No	0	Yes	2	No	0	No	0	Yes	1	No	0	No	0	No	0	No	0	No	0	3.00	80.35
159	510922	SURESH KUMAR	RAM SINGH	Unreserved/General	No	No	500	418	83.6	71.06	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	No	0	9.00	80.06

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.										
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
160	510987	SAPANA DEVI	KHEM RAJ	Unreserved/General	No	No	500	421	84.2	71.57	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	78.57
161	511037	SHABNAM SHARMA	PREM CHAND	Unreserved/General	No	No	500	425	85	72.25	Yes	1	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	8.00	80.25
162	511107	PRIYA	UMA DUTT	EWS	Yes	Heari	500	347	69.4	58.99	No	0	Yes	2	Yes	2.5	Yes	1	No	0	No	0	No	0	No	0	No	0	Absent	
163	511173	MUSKAAN VERMA	BHAG CHAND	Unreserved/General	No	No	500	476	95.2	80.92	Yes	1	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	8.00	88.92
164	511239	NAVEEN KUMAR	PRAKASH CHAND	EWS	No	No	500	446	89.2	75.82	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	4.50	80.32
165	511245	RANJANA	NARENDER	Unreserved/General	No	No	500	450	90	76.5	No	0	Yes	2	No	0	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	5.50	82.00
166	511330	DARSHANA	ANIL	ST	No	No	500	417	83.4	70.89	Yes	1	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	5.50	76.39

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
167	511355	LIZA KANWAR	MAHENDER SINGH	Unreserved/General	No	No	500	471	94.2	80.07	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	1.00	81.07	
168	511372	ABHISHEK	PRASHOTTAM	SC	No	No	500	465	93	79.05	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	83.55	
169	511396	VIKRANT THAKUR	SANJEEV KUMAR	EWS	No	No	500	445	89	75.65	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	80.15	
170	511413	MADHU BALA	SUBHASH CHAND	SC	No	No	500	443	88.6	75.31	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	79.81	
171	511438	SAMRITI	DEVI CHAND THAKUR	Unreserved/General	No	No	500	466	93.2	79.22	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	79.22	
172	511461	ARCHANA KUMARI	MOUJI RAM	ST	No	No	500	444	88.8	75.48	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	Absent		
173	511471	NIDHI SHARMA	YOG RAJ SHARMA	Unreserved/General	No	No	500	442	88.4	75.14	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule-III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
174	511577	UTTAM SINGH	RAM SINGH	Unreserved/General	No	No	500	417	83.4	70.89	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	8.00	78.89	
175	511583	SHIKHA VERMA	RAJESH KUMAR VERMA	OBC	No	No	500	459	91.8	78.03	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	80.03	
176	511735	PRASHANT CHAUDHARY	SURENDER KUMAR	OBC	No	No	500	474	94.8	80.58	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	81.58	
177	511905	VIVEK SHARMA	LAKSHMI CHAND	OBC	No	No	500	458	91.6	77.86	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	77.86	
178	511928	BHARTI	RAJESH KUMAR	Unreserved/General	No	No	500	424	84.8	72.08	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	77.58	
179	512046	DEVANSH THAKUR	GOPAL SINGH	EWS	No	No	500	437	87.4	74.29	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	4.50	78.79	
180	512090	KRIKA VERMA	SUNDER LAL	EWS	No	No	500	441	88.2	74.97	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Not uploaded) 0	No 0	No 0	No 0	No 0	4.50	79.47	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
181	512167	DEEP SHIKHA	PRAKASH	EWS	No	No	500	430	86	73.1	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes (but, Expired uploaded) 0	No 0	No 0	No 0	No 0	5.50	78.60	
182	512178	ANSHUL	ASHOK KUMAR	Unreserved/General	No	No	500	462	92.4	78.54	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.54	
183	512199	AMAN KUMAR	DARSHAN KUMAR	OBC	No	No	500	456	91.2	77.52	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	83.02	
184	512254	LALIT KUMAR	NAND LAL	EWS	No	No	500	452	90.4	76.84	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	No 0	5.50	82.34	
185	512394	ARUN KUMAR	MAHENDER SINGH	Unreserved/General	No	No	500	434	86.8	73.78	Yes 1	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	5.50	79.28	
186	512517	RUPALI	UTTAM CHAND	SC	No	No	500	430	86	73.1	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Expired uploaded) 0	No 0	No 0	No 0	No 0	4.50	77.60	
187	512522	ROHIT	GUMAN SINGH	OBC	No	No	500	468	93.6	79.56	No 0	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	2.50	82.06	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
188	512585	PRIYANKA DEVI	GIAN SINGH	EWS	No	No	500	428	85.6	72.76	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	4.50	77.26	
189	512597	HEMA SHARMA	TEJ RAM	EWS	No	No	500	466	93.2	79.22	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	82.22	
190	512651	BHAWNA	GURDAS RAM	EWS	No	No	500	413	82.6	70.21	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	79.21	
191	512730	RENU BALA	KAPIL DEV	OBC	No	No	500	419	83.8	71.23	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	79.23	
192	512802	TIKAM RAM	SOM KRISHAN	Unreserved/General	No	No	500	449	89.8	76.33	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	6.50	82.83	
193	512809	PANKAJ KUMAR	GAHLO	ST	No	No	500	417	83.4	70.89	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	Yes (but, Expired uploaded) 0	No 0	No 0	No 0	No 0	1.00	71.89	
194	512857	ANURAG	ROSHAN LAL	OBC	No	No	500	421	84.2	71.57	Yes (but, Not uploaded) 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	74.57	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
195	512875	ABHISHEK CHOUDHARY	PRITAM CHAND	OBC	No	No	500	441	88.2	74.97	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	77.47	
196	512906	DINESH KUMAR	PRAHLAD	EWS	No	No	500	415	83	70.55	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	79.55	
197	513030	VANSHIKA DHIMAN	SULINDER PAL	SC	No	No	500	447	89.4	75.99	No 0	Yes 2	No 0	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	Absent		
198	513036	GAMINI MEHRA	RAKESH KUMAR	OBC	No	No	500	461	92.2	78.37	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent		
199	513123	BHAJAN SINGH	CHAINO	EWS	No	No	500	441	88.2	74.97	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	8.00	82.97	
200	513133	ANKUSH KUMAR	THAN SINGH	OBC	No	No	500	424	84.8	72.08	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	77.58	
201	513169	SIMRAN THAKUR	SUSHIL KUMAR	Unreserved/General	No	No	500	457	91.4	77.69	No 0	No 0	Yes (but, Not issued from competent authority) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	77.69	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
202	513231	KARAN SINGH JARYAL	VIPAN KUMAR	Unreserved/General	No	No	500	424	84.8	72.08	Yes 1	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	5.50	77.58	
203	513252	SAHIL KUMAR	ONKAR CHAND	OBC	No	No	500	448	89.6	76.16	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	76.16	
204	513471	TAMIKSHA VERMA	LABH SINGH	Unreserved/General	No	No	500	432	86.4	73.44	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	77.94	
205	513566	AKHIL PAGROTRA	SURESH KUMAR	Unreserved/General	No	No	500	439	87.8	74.63	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	77.63	
206	513706	AARUSHI SHARMA	VINOD SHARMA	Unreserved/General	No	No	500	469	93.8	79.73	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	81.73	
207	513760	VIBHA	GOPAL SINGH	Unreserved/General	No	No	500	477	95.4	81.09	No 0	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	2.50	83.59		
208	513775	SANGEETA	SATISH KUMAR	Unreserved/General	No	No	500	436	87.2	74.12	No 0	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	2.50	76.62		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
209	513799	ANKIT CHOUDHARY	PARAMJEET SINGH	OBC	No	No	500	447	89.4	75.99	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	4.50	80.49
210	513866	SONALI PATYAL	SUVINDER PATYAL	OBC	No	No	500	439	87.8	74.63	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent	
211	513914	MOHAN LAL	SANT RAM	OBC	No	No	500	401	80.2	68.17	Yes 1	Yes 2	Yes 2.5	No 0	Yes (but, Not uploaded) 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	No 0	5.50	73.67
212	513961	ABHISHEK YADAV	HANS RAJ	ST	No	No	500	449	89.8	76.33	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	78.33
213	514005	HARISH KUMAR	DALEEP SINGH	EWS	No	No	500	465	93	79.05	Yes (but, Expired uploaded) 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	No 0	8.00	87.05
214	514033	ABHISHEK SHARMA	OPENDER SHARMA	Unreserved/General	No	No	500	435	87	73.95	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent	
215	514097	RAJNI DEVI	MALKIYAT SINGH	SC	No	No	500	455	91	77.35	No 0	Yes 2	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	Absent	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
216	514462	PALVI DEVI	DILBAG SINGH	OBC	No	No	500	413	82.6	70.21	No	0	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	5.00	75.21
217	514547	MANJU DEVI	SATISH KUMAR	SC	No	No	500	433	86.6	73.61	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	80.61
218	514548	ASLAM	ASHOK KUMAR	ST	No	No	500	469	93.8	79.73	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	Absent	
219	514665	PARMJEET KAUR	PHUMAN SINGH	OBC	No	No	500	470	94	79.9	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	79.90
220	514690	KESHAV SHARMA	SHYAM LAL	Unreserved/General	No	No	500	431	86.2	73.27	No	0	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
221	514709	DUNI CHAND	TEK CHAND	SC	No	No	500	431	86.2	73.27	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes (but, Income Certificate Uploaded)	0	No	0	No	0	No	0	4.50	77.77
222	514789	RACHIT SHARMA	DEEP RAM SHARMA	OBC	No	No	500	463	92.6	78.71	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	Absent	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
223	514922	ANGREJ SINGH	KRISHAN	ST	No	No	500	427	85.4	72.59	Yes 1	No 0	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	6.00	78.59	
224	514938	CHASREET ALI	ABDUL GAFFUR	OBC	Yes	Hearin	500	393	78.6	66.81	No 0	Yes 2	Yes 2.5	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	5.50	72.31	
225	514976	SURESH KUMAR	NEEM CHAND	EWS	No	No	500	467	93.4	79.39	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	83.89	
226	514978	YAMINI	HEM RAJ	Unreserved/General	No	No	500	450	90	76.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	76.50	
227	515027	ROHIT KUMAR	HOSHIAR SINGH	Unreserved/General	No	No	500	448	89.6	76.16	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploded)	No 0	No 0	No 0	No 0	4.50	80.66	
228	515063	RAHUL KUMAR	KRISHAN GOPAL	Unreserved/General	No	No	500	485	97	82.45	No 0	No 0	Yes (but, Non-Emp. Not uploaded)	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	82.45	
229	515069	NISHA KUMARI	KEWAL CHAND	Unreserved/General	No	No	500	445	89	75.65	Yes 1	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.00	78.65	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
230	515078	SUNIL KUMAR	AMIN CHAND	OBC	Yes	Blindr	500	334	66.8	56.78	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	8.00	64.78	
231	515087	ANAND VIBHOR	ASHWANI KUMAR	EWS	No	No	500	437	87.4	74.29	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	79.79	
232	515091	KAMNI	RAJ KUMAR	OBC	No	No	500	405	81	68.85	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	76.85	
233	515311	SWATI CHAUHAN	LT MR SHYAM LAL	SC	No	No	500	463	92.6	78.71	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.71	
234	515335	BANDANA DEVI	INDER DEV	EWS	No	No	500	450	90	76.5	Yes 1	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.50	80.00	
235	515339	UDAY	RAMESH	SC	No	No	500	438	87.6	74.46	No 0	Yes (but, issued in the name of father) 0	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.50	77.96	
236	515372	SIMMI	YOG RAJ	OBC	No	No	500	449	89.8	76.33	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	77.33	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)							
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
237	515412	NEHA DEVI	CHAIN SINGH	OBC	No	No	500	405	81	68.85	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	Absent	
238	515476	ABHINAV SHARMA	DHARMENDER SHARMA	Unreserved/General	No	No	500	437	87.4	74.29	No	0	No	0	No	0	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	3.50	77.79
239	515527	NITISH KUMAR	VIPAN LAL	EWS	No	No	500	461	92.2	78.37	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	Absent	
240	515537	AMIT VERMA	DAULAT RAM	EWS	No	No	500	463	92.6	78.71	No	0	Yes	2	Yes (but, Not issued from competent authority)	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	80.71
241	515575	RAKESH KUMAR	RATTAN CHAND	Unreserved/General	No	No	500	423	84.6	71.91	No	0	No	0	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	6.00	77.91
242	515646	ARTI VERMA	CHOP RAM	Unreserved/General	No	No	500	446	89.2	75.82	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	81.32
243	515698	KULVINDER KATARIA	RAJINDER KATARIA	ST	No	No	500	457	91.4	77.69	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	Absent	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)							
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule-III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
244	515706	PRANAY SHARMA	YOGESH KUMAR	Unreserved/General	No	No	500	440	88	74.8	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes (but, Income Certificate Uploaded)	0	No	0	No	0	No	0	4.50	79.30
245	515749	SONALI	KEWAL KRISHAN	OBC	No	No	500	471	94.2	80.07	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	87.07
246	515753	DEESHU	HARDEV	SC	No	No	500	440	88	74.8	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	81.80
247	515791	NANCY	ANIL KUMAR	OBC	No	No	500	430	86	73.1	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	75.10
248	515872	VISHAL KUMAR	PARVEEN KUMAR	EWS	No	No	500	455	91	77.35	Yes	1	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	5.50	82.85
249	515898	PRAVEEN KUMAR	SUNDER SINGH	EWS	No	No	500	455	91	77.35	Yes	1	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
250	516024	BHUWAN	SATYA PRAKASH	Unreserved/General	No	No	500	441	88.2	74.97	Yes (but, Expired uploaded)	0	No	0	No	0	No	0	No	0	Yes	2.5	No	0	No	0	No	0	2.50	77.47

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
251	516030	SAHIL BANSAL	NIKKU RAM	SC	No	No	500	471	94.2	80.07	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	83.07	
252	516104	SHIVANSHU SHARMA	RAJESH KUMAR	Unreserved/General	No	No	500	436	87.2	74.12	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	82.12	
253	516186	RESHAV	BHUPAL KHACHI	EWS	No	No	500	447	89.4	75.99	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	82.99	
254	516206	NISHA DEVI	RAM SINGH	OBC	No	No	500	441	88.2	74.97	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	1.00	75.97	
255	516210	ARCHANA DEVI	DEEWAN CHAND	Unreserved/General	Yes	Blind	500	334	66.8	56.78	No 0	Yes 2	Yes 2.5	Yes (but, Diabilty is below 40%) 0	Yes 1	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	5.50	62.28	
256	516225	SANCHIT	VIPIN KUMAR	OBC	No	No	500	477	95.4	81.09	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	81.09	
257	516227	KRIKA CHAUHAN	LABH CHAND	SC	No	No	500	439	87.8	74.63	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	79.13	

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
258	516235	PUSHAPRAJ	TOTARAM	EWS	No	No	500	423	84.6	71.91	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	Absent			
259	516289	GOURAV	KEWAL KRISHAN	OBC	No	No	500	438	87.6	74.46	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	1.00	75.46		
260	516308	RAKSHA	ASHA RAM	SC	Yes	Blindr	500	328	65.6	55.76	Yes 1	Yes 2	Yes 2.5	Yes (but, Diabilty is below 40%) 0	Yes 1	Yes 2.5	No 0	No 0	No 0	9.00	64.76		
261	516317	NEERAJ GOYAL	SATISH KUMAR	OBC	No	No	500	411	82.2	69.87	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	Absent			
262	516417	PRIYANKA	RAM KRISHAN	ST	No	No	500	431	86.2	73.27	No 0	Yes (but, issued in the name of father) 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	1.00	74.27		
263	516446	ARUN KUMAR	KISHORI LAL	SC	No	No	500	440	88	74.8	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	4.50	79.30		
264	516459	ASHISH	BHAGMAL	SC	No	No	500	450	90	76.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	2.50	79.00		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
265	516466	DIGVIJAY SINGH	KAVINDER SINGH	Unreserved/General	No	No	500	446	89.2	75.82	No 0	Yes 2	Yes (but, Expired Non-Emp. uploaded) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	77.82	
266	516582	RAHUL SHARMA	RAJESH KUMAR	Unreserved/General	No	No	500	456	91.2	77.52	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	77.52	
267	516593	SHALU	RAJENDER	Unreserved/General	No	No	500	464	92.8	78.88	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	81.38	
268	516688	JYOTI DEVI	GIAN CHAND	EWS	No	No	500	469	93.8	79.73	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	88.73	
269	516711	CHUNA DEVI	DUNI CHAND	EWS	No	No	500	456	91.2	77.52	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	83.02	
270	516741	AJAY	CHAMAN LAL	EWS	No	No	500	450	90	76.5	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	82.00	
271	516756	MAHESH KUMAR	GIRJA NAND ALIAS GIRDHARI	Unreserved/General	No	No	500	429	85.8	72.93	No 0	No 0	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	Absent		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
272	516776	BABITA VERMA	MOHAN LAL VERMA	Unreserved/General	No	No	500	439	87.8	74.63	No 0	No 0	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	5.00	79.63	
273	516797	PRATIBHA SINGH	PRITHVI SINGH	EWS	No	No	500	455	91	77.35	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	84.35	
274	516804	SHIVANGI BHATT	SANJEEV	OBC	No	No	500	466	93.2	79.22	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	79.22	
275	516910	PRIYA KUMARI	LACHHI RAM	Unreserved/General	No	No	500	427	85.4	72.59	No 0	No 0	Yes (but, Expired uploaded) 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	2.50	75.09	
276	516931	MOHIT	DIWAN CHAND	Unreserved/General	No	No	500	455	91	77.35	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	79.35	
277	516933	SHREYA THAKUR	ROSHAN LAL THAKUR	Unreserved/General	No	No	500	444	88.8	75.48	Yes 1	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	2.00	77.48	
278	516944	LUCKY RAM	BALKU RAM	ST	No	No	500	424	84.8	72.08	Yes 1	No 0	No 0	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	Absent		

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
279	517002	VIKRANT GULERIA	NARINDER SINGH	Unreserved/General	No	No	500	461	92.2	78.37	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	9.00	87.37		
280	517121	KEWAL	BHIM SEN	EWS	No	No	500	473	94.6	80.41	Yes 1	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.00	83.41		
281	517333	SUKHDEEP SOOD	PARMOD SOOD	Unreserved/General	No	No	500	429	85.8	72.93	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	5.50	78.43		
282	517376	SATISH KUMAR	ROSHAN LAL	EWS	No	No	500	448	89.6	76.16	Yes 1	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent			
283	517382	RANJANA DEVI	PRAKASH CHAND	Unreserved/General	No	No	500	454	90.8	77.18	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent			
284	517387	DEEPAK CHOUDHARY	SUDHIR KUMAR	Unreserved/General	No	No	500	469	93.8	79.73	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	79.73		
285	517470	NARESH KUMAR	KAMAL DEV	Unreserved/General	No	No	500	454	90.8	77.18	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent			

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							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
286	517472	SAHIL SHARMA	VINOD KUMAR SHARMA	Unreserved/General	No	No	500	445	89	75.65	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent	
287	517476	ANSHIKA	RAJKUMAR	Unreserved/General	No	No	500	454	90.8	77.18	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	5.50	82.68
288	517522	MITUL KUMAR	UPENDER KUMAR	SC	No	No	500	452	90.4	76.84	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	5.50	82.34
289	517532	PRITI	MAST RAM	EWS	No	No	500	450	90	76.5	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploded)	0	No 0	No 0	No 0	No 0	5.50	82.00
290	517551	BALDEV	GOPAL DUTT	SC	No	No	500	434	86.8	73.78	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	80.78	
291	517559	DIMPLE THAKUR	SHANKAR LAL	Unreserved/General	No	No	500	452	90.4	76.84	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	Absent	
292	517565	DEEPIKA	PREM LAL	Unreserved/General	No	No	500	444	88.8	75.48	No 0	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.00	77.48

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
293	517592	MUSKAN SHARMA	VISHAVNATH	Unreserved/General	No	No	500	457	91.4	77.69	Yes (but, Not uploaded) 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	82.19
294	517618	PALVI THAKUR	BHUVESHAN KUMAR	Unreserved/General	No	No	500	412	82.4	70.04	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Expired uploaded) 0	No 0	No 0	No 0	No 0	No 0	4.50	74.54
295	517624	SHIKSHA	SHOBHU RAM	SC	No	No	500	423	84.6	71.91	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	8.00	79.91
296	517706	SAGAR THAKUR	ASHOK KUMAR	EWS	No	No	500	443	88.6	75.31	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	79.81
297	517716	VINEET THAKUR	RAJINDER KUMAR	EWS	No	No	500	449	89.8	76.33	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	5.50	81.83
298	517977	KULDEEP KUMAR	JAI SINGH	Unreserved/General	No	No	500	459	91.8	78.03	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	8.00	86.03
299	517994	SHANTI DEVI	RAJ SINGH	Unreserved/General	No	No	500	461	92.2	78.37	No 0	No 0	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	Absent	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)							
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
300	518000	KARAN SINGH	DEVINDER SINGH	SC	No	No	500	425	85	72.25	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	79.25
301	518043	GULSHAN MEHTA	BALDEV SINGH	OBC	No	No	500	403	80.6	68.51	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	6.50	75.01
302	518050	SANJANA	RAJEEV KUMAR	OBC	No	No	500	418	83.6	71.06	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	Absent	
303	518060	SAHIL KOUNDAL	ASHWANI KUMAR	OBC	No	No	500	473	94.6	80.41	No	0	No	0	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
304	518104	SONU THAKUR	KARAM SINGH	Unreserved/General	No	No	500	462	92.4	78.54	No	0	No	0	No	0	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	3.50	82.04
305	518167	ANCHAL	RAJINDER SINGH	Unreserved/General	No	No	500	458	91.6	77.86	No	0	No	0	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	2.50	80.36
306	518176	ANIL KUMAR	SURESH KUMAR	ST	No	No	500	413	82.6	70.21	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	78.21

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
307	518245	RESHAV JASWAL	ASHWANI KUMAR	EWS	No	No	500	449	89.8	76.33	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	81.83	
308	518259	HEMANT KUMAR	DEV RAJ	Unreserved/General	No	No	500	408	81.6	69.36	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	5.50	74.86	
309	518272	ANKUSH DHIMAN	PREM KUMAR DHIAMAN	OBC	No	No	500	429	85.8	72.93	Yes (but, Not uploaded) 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes (but, Not uploaded) 0	No 0	No 0	No 0	No 0	5.50	78.43	
310	518306	DIKSHA	HEM RAJ	Unreserved/General	No	No	500	456	91.2	77.52	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	78.52	
311	518361	CHAMPA DEVI	TIKAM SINGH	Unreserved/General	No	No	500	442	88.4	75.14	Yes 1	No 0	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	7.00	82.14	
312	518374	ARYAN MEHRA	RAKESH KUMAR	OBC	No	No	500	473	94.6	80.41	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	84.91	
313	518405	HARSH CHANDEL	YASWANT SINGH	Unreserved/General	No	No	500	444	88.8	75.48	No 0	No 0	Yes (but, Not issued from competent authority) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	75.48	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)							
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule-III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
314	518423	HARDEEP SINGH	BHAJAN SINGH	SC	No	No	500	442	88.4	75.14	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	83.14
315	518452	PANKAJ KUMAR	KEWAL SINGH	ST	No	No	500	394	78.8	66.98	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	9.00	75.98
316	518541	AJAY KUMAR	DAVINDER SINGH RANA	EWS	No	No	500	449	89.8	76.33	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
317	518657	MEHENDER KUMAR	THARMESH KUMAR	Unreserved/General	No	No	500	471	94.2	80.07	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	80.07
318	518668	SHWETA DEVI	CHAIN SINGH	OBC	No	No	500	394	78.8	66.98	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	Absent	
319	518729	MAMTAJ BEGUM	HABIB MOHD	ST	No	No	500	461	92.2	78.37	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	78.37
320	518757	SAPNA	TOTA RAM	OBC	No	No	500	421	84.2	71.57	Yes	1	Yes	2	Yes	2.5	No	0	No	0	Yes (but, Income Certificate Uploaded)	0	No	0	No	0	No	0	5.50	77.07

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
321	519018	KAVITA	MAKHAN LAL	OBC	No	No	500	420	84	71.4	Yes (but, Not uploaded) 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	71.40	
322	519034	NANDNI	LEELA DHAR	Unreserved/General	No	No	500	448	89.6	76.16	No 0	No 0	No 0	No 0	Yes 1	Yes (but, Expired uploaded) 0	No 0	No 0	No 0	No 0	1.00	77.16	
323	519196	SAURABH PANJLA	MAST RAM	OBC	No	No	500	440	88	74.8	No 0	No 0	Yes 2.5	No 0	No 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	2.50	77.30	
324	519232	MADHURI SHARMA	NAPINDER DARSHAN	Unreserved/General	No	No	500	453	90.6	77.01	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	77.01	
325	519242	PANKAJ KUMAR	KHEM RAJ	Unreserved/General	No	No	500	464	92.8	78.88	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	6.50	85.38	
326	519254	SURAJ	SEWAK RAM	SC	No	No	500	464	92.8	78.88	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	Absent		
327	519260	RUKMANI	DURGA DAS	SC	No	No	500	441	88.2	74.97	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	Absent		

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule-III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)									Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
328	519264	ANKIT	LAIK RAM	SC	No	No	500	455	91	77.35	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	79.85	
329	519351	PRIYANKA RANI	KASHMIR SINGH	OBC	No	No	500	438	87.6	74.46	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	4.50	78.96	
330	519481	ANUJ KUMAR	SANJAY KUMAR	EWS	No	No	500	461	92.2	78.37	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	85.37	
331	519580	RANJNA KUMARI	NARENDER KUMAR	SC	No	No	500	419	83.8	71.23	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	79.23	
332	519639	ROHIT SHARMA	BRAJESH KUMAR	Unreserved/General	No	No	500	472	94.4	80.24	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	80.24	
333	519702	PRIYANKA	DEVI DASS	OBC	No	No	500	418	83.6	71.06	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	76.56	
334	519741	NITENDER SINGH THAKUR	VIRENDER SINGH	EWS	No	No	500	456	91.2	77.52	No 0	Yes (but, Not uploaded) 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	80.02	

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)							
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)																			
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
335	519746	DEEPAK KUMAR	PRAKASH CHAND	SC	No	No	500	444	88.8	75.48	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	Absent	
336	519793	SHILPA	SUBHASH KUMAR	SC	Yes	Heari	500	402	80.4	68.34	No	0	Yes	2	Yes	2.5	Yes	1	Yes	1	Yes	2.5	No	0	No	0	No	0	9.00	77.34
337	519812	SIDHARTH THAKUR	PYARE LAL	Unreserved/General	No	No	500	446	89.2	75.82	No	0	No	0	No	0	Yes	1	No	0	No	0	No	0	No	0	No	0	1.00	76.82
338	519822	MEENA KUMARI	PRAKASH CHAND	SC	No	No	500	442	88.4	75.14	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes (but, Expired uploaded)	0	No	0	No	0	No	0	4.50	79.64
339	519930	SES RAM	NAROTAM RAM	SC	No	No	500	416	83.2	70.72	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	9.00	79.72
340	519937	ANSHUL KOUNDAL	KEWAL KRISHAN	OBC	No	No	500	452	90.4	76.84	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	76.84
341	519958	SANDEEP	HUKMI RAM	EWS	No	No	500	438	87.6	74.46	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	4.50	78.96

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							Edu. Qualification 10+2			Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard		Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
342	519987	BEENA DEVI	SHER SINGH	Unreserved/General	Yes	Blindr	500	319	63.8	54.23	No 0	Yes 2	Yes 2.5	Yes (but, Diabilty is below 40%) 0	Yes 1	No 0	No 0	No 0	Yes 1	No 0	6.50	60.73	
343	519988	PREETI VERMA	KHEM RAJ	Unreserved/General	No	No	500	475	95	80.75	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	3.50	84.25	
344	520002	BHARTI	JAI KRISHAN	Unreserved/General	No	No	500	433	86.6	73.61	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	76.61	
345	520007	KARAN SANKHYAN	VIPAN KUMAR	EWS	No	No	500	455	91	77.35	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	82.85	
346	520042	MANISH KUMAR	JIYA LAL	Unreserved/General	No	No	500	445	89	75.65	No 0	No 0	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.50	79.15	
347	520064	RAJEEV KUMAR	HEM RAJ	OBC	No	No	500	424	84.8	72.08	No 0	Yes 2	Yes (but, Non-Emp. Not uploaded) 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	4.50	76.58	

-Sd-
District & Sessions Judge (L/TR),
High Court of HP Shimla-1